

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

126. I.A. 1025/2024
I.A. 1460/2022
I.A. 1067/2022
I.A. 2096/2021
I.A. 786/2021
I.A. 2309/2020
M.A. 3408/2019
M.A. 3020/2019
IN
C.P. (IB)-215(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.04.2024**

NAME OF THE PARTIES: Soorajmull Bajnath Pvt.Ltd.

VS

Pingle Builders Pvt.Ltd

SECTION 9 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Due to paucity of time, the matter could not be heard. List on **22.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)